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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/116/2016
NAME OF THE PETITIONER(S)	:	A.R. Rajasekar
NAME OF THE RESPONDENT(S)	:	M/s i Gen Power System Private Limited & 3 others
UNDER SECTION	:	111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K.RAMASAMY &  
G.V.MOHAN kumar

Counsel for Respondents  
1-4



2. ANANT MERATHIA  
for S.MUKUNDAN

Counsel for Petitioner



**ORDER**

Shri Anant Merathia, representing senior counsel for petitioner, Shri K Mukundan, present. Shri G V Mohan Kumar, counsel for respondents present, and stated that counter has already been filed, the copy of which is served to the other side. In relation to the payment of the cost, the counsel for respondents informed that they have already paid the cost of Rs.20,000/- imposed by the Hon'ble High Court. The counsel for the petitioner is directed to file rejoinder, if any, before the next date of hearing by serving a copy to the other side. Put up on **16.11.2016 at 10.30 A.M.**

  
(Ch.Mohd.Sharief Tariq)  
Member (Judicial)

  
(K Anantha Padmanabha Swamy)  
Member (Judicial)